

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).8375-8376/2008

D.K.GANESH BABU

Petitioner(s)

VERSUS

STATE OF TAMIL NADU & ORS.

Respondent(s)

(With appln(s) for stay and office report)

Date: 04/03/2009 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Rishi Malhotra,Adv.

For Respondent(s)

Ms. Nupur Kanungo, Adv.
Mr. Vikas Mehta,Adv.

UPON hearing counsel the Court made the following
ORDER

Issue fresh notice to the unserved respondents through Registered Post A.D.
Dasti service, in addition, is allowed. State Authorities are permitted to be served
through the Standing Counsel.

List the matters on 21-4-2009.

va

(S.G.SHAH)
Registrar